

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.24/(MAH)/2010

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017


NAME OF THE PARTIES: M/s. Elegant Industries Pvt. Ltd. & Ors.

V/s.

Shishir B. Nevatia & Anr.

SECTION OF THE COMPANIES ACT: 284(4) of the Companies Act 1956

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

	B.K. Bali a/w Anju Singh I/b Bali Associates	for Respondent	
--	--	----------------	---

Mrs Sunita Nevatia for Petitioner 

COMMON ORDER

CA 158/15, 88/15,121/15 In TCP 43/397-398/CLB/MB/MAH/2011

TCP 24/284(4)/CLB/MB/MAH/2010

1. The Learned Representative of the Petitioner is present.
2. The wife of Mr. Shishir Nevatia is present in person.

3. In both these cases an adjournment is sought on behalf of the Respondent on the ground that one of the Director has to appear before the Hon'ble High Court.
4. On hearing both the sides and since the matter is pending since long now the matter is adjourned to **12.12.2017**.
5. It is intimated to the adjournment seeker not to seek further adjournment and to be present on the next date of hearing.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
15.11.2017.

aah

Sd/-

M.K. Shrawat
Member (Judicial)